

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH, NEW DELHI**

Original Application No. 308/2024

Suo Motu matter in reference to
News item appearing in Times Pune Mirror on
15/2/2024

“Pune residents of Bavdhan-Budruk
suffer due to drainage water accumulation”.

..... Applicant

Vs.

Maharashtra State Pollution Control Board & Ors.

..... Respondents

**Report on behalf of Pune Municipal Corporation
(PMC), Respondent No. 2 (R2)**

Suo Motu cognizance was taken by Hon'ble National Green Tribunal, Principal Bench, New Delhi in relation to News item published in Times Pune Mirror on 15/02/2024 titled as 'Pune residents of Bavdhan-Budruk suffer due to drainage water accumulation. The Hon'ble Tribunal was pleased to issue notice to Pune Municipal Corporation as Respondent No. 2 and vide its notice dated 11/03/2024 directed R-2 PMC to file a

report. The said report has been filed in compliance with the said notice.

1. The land in question is adjacent to S. No. 336/4, Patil Nagar, Utsav Home 3, Cooperative Housing Society, Bavdhan-Budruk, Pune - 411021. (hereinafter referred to as "**the said Plot**"). The said Plot is a landlock land as it doesn't have any independent access to approach the said land nor does the PMC have the details of the owner of the said land.

2. It is pertinent to note that PMC has not sanctioned the structures in this area as this area was not within the PMC limits. These areas have been recently added to PMC limits in the year 2021. Had the plans for this area was sanctioned by PMC it would not be possible the Developer to obtain Completion Certificate without proper drainage systems. It is mandatory to obtain a NOC from the

Drainage Department of PMC before commencing construction. PMC ensures that a proper drainage system is in place before allowing any construction in that area.

3. R-2 PMC received an online complaint in relation to accumulation of wastewater at the said Plot. On receiving the complaint officers of Pune Municipal Corporation inspected the said Plot and it was revealed that wastewater is being discharged to the said property from the property of Mr. Mandar Ghule and Ors. On 29/11/2023 R2 PMC issued notice to Mr. Mandar Ghule and Mr. Mahesh Ghule to stop discharging wastewater into the said Plot.
4. On 12/03/2024 R2 PMC again issued notices to Mr. Mandar Ghule and Mr. Mahesh Ghule to stop discharging wastewater into the said Plot within 24 hours. R-2 PMC also advised Mr. Mandar Ghule

and others to construct a septic tank/soak pit in their property and directed them not to discharge wastewater failing which appropriate action will be taken against them. On 16/03/2024 Pune Municipal Corporation imposed a fine of Rs. 5000/- on Mr. Mandar Arjun Ghule.

5. On receiving the notice issued by this Hon'ble Tribunal R-2 PMC along with officers of Maharashtra Pollution Control Board had a joint visit to the said Plot on 18/03/2024.
6. During the said site visit it was revealed that wastewater has accumulated on the said plot in an area measuring around 250 sq. mtrs. and it is around 2-4 feet deep. It was also revealed that wastewater is accumulating because Mr. Mandar Ghule and others are discharging their wastewater into the said Plot.

7. The area of the said Plot of Bavdhan-Budruk was included in the Pune Municipal Corporations limits in the year 2021. Pune Municipal Corporation is in the process of preparing Detailed Project Report (DPR) for laying down the drainage line network in the area.
8. Once the DPR is finalized it will be submitted to the Pune Municipal Corporation for approval and sanctioning of the funds for this project.
9. To resolve this issue at the said Plot once for all a drainage line of around 200 mtrs. must be laid down in the area and the estimated cost for this work is around Rs. 25 - 30 lakhs. As Election Code of Conduct is in force it is difficult for getting approvals for this work. So within a period of 2-3 months after the Election Code of Conduct

is abolished the drainage line work in the area shall be completed by PMC.

10. However, to resolve the issue immediately R-2 PMC is taking all necessary steps for removing the wastewater accumulated at the said Plot by using sludge pumps and the said work has completed on 22/03/2024 R-2 PMC has also sprayed dis-infectants Temifoss / Biastar Powder on the said Plot.

Pune

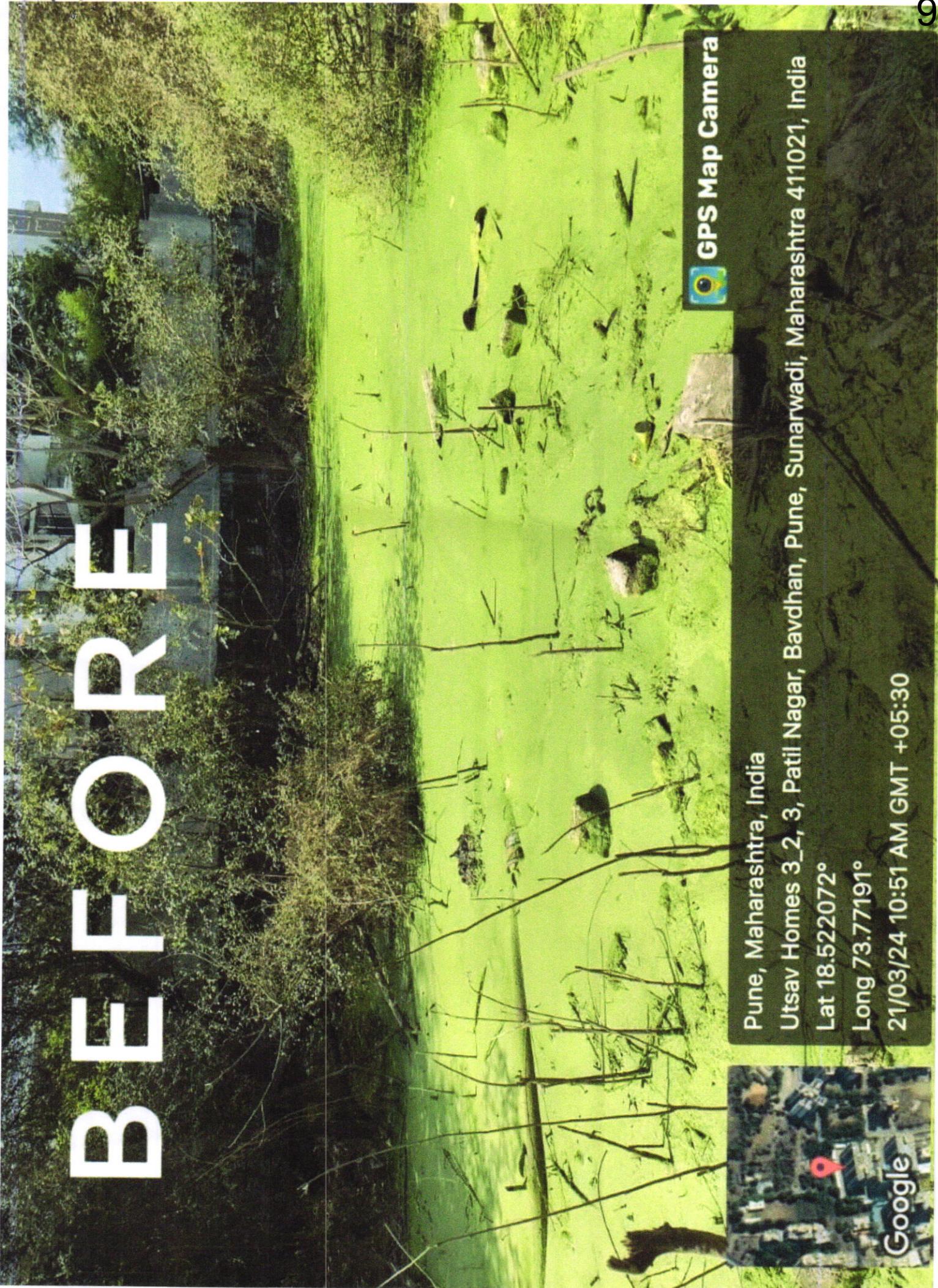
Date: 26/03/2024


Advocate For R2 PMC


Respondent No. 2
PMC
केदार वझे
प्र.महापालिका सहाय्यक आयुक्त
कोबरुड बावधन क्षेत्रीय कार्यालय
पुणे महानगरपालिका



BEEFORE



Pune, Maharashtra, India

Utsav Homes 3_2, 3, Patil Nagar, Bavdhan, Pune, Sunarwadi, Maharashtra 411021, India

Lat 18.522072°

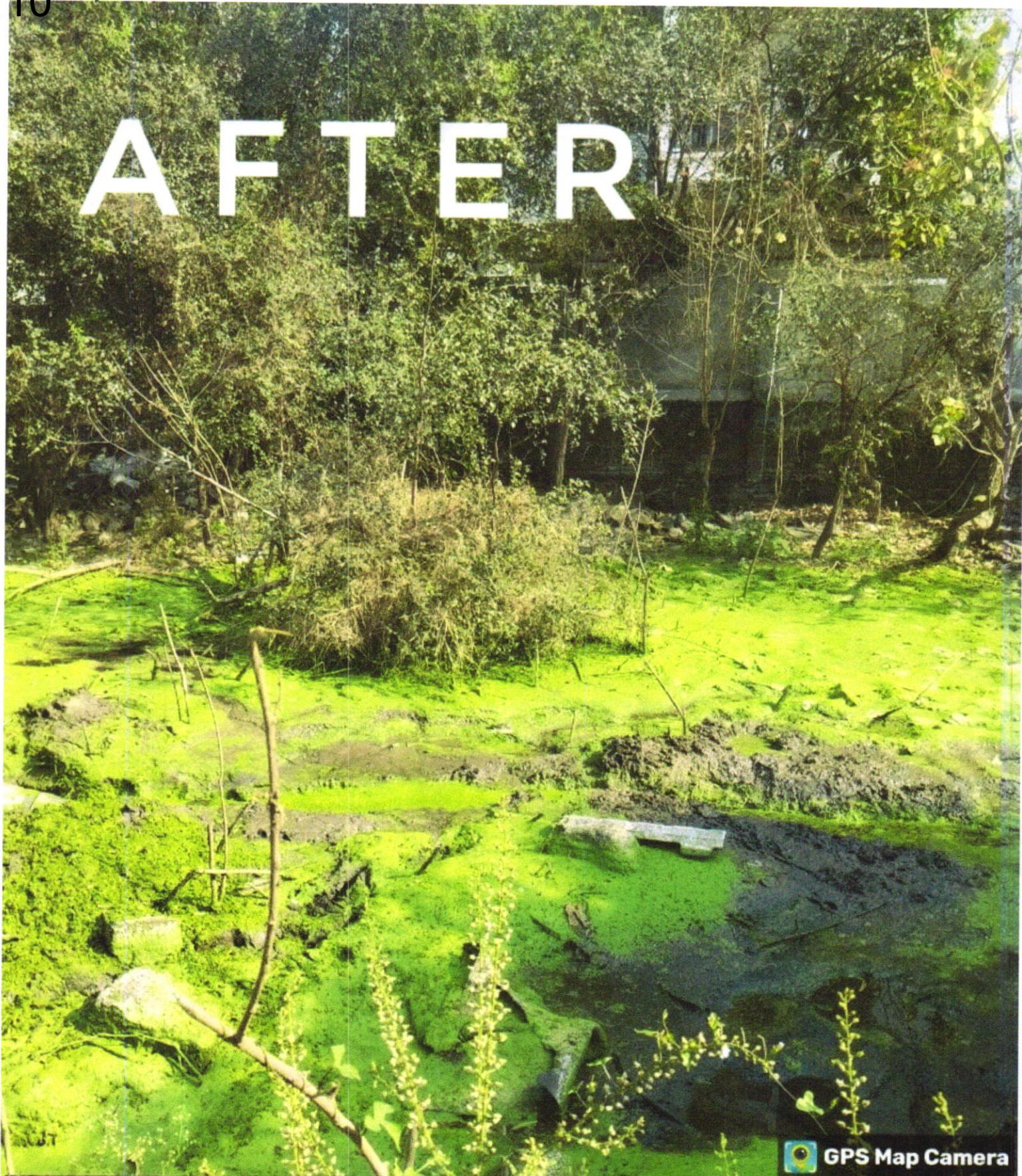
Long 73.77191°

21/03/24 10:51 AM GMT +05:30



GPS Map Camera

AFTER



 **GPS Map Camera**



Pune, Maharashtra, भारत
 Utsav Homes 3_2, 3, Patil Nagar, Bavdhan, Pune, Sunarwadi, Maharashtra
 411021, भारत
 Lat 18.522109°
 Long 73.771873°
 21/03/24 04:01 PM GMT +05:30